

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition for Special Leave to Appeal (C) No. 30054/2017

(Arising out of impugned final judgment and order dated 26-05-2017 in WC No. 24040/2017 passed by the High Court Of Judicature At Allahabad)

DR. SHIKHA BHARGAVA & ANR.

Petitioners

VERSUS

UNION OF INDIA & ORS.

Respondents

Date : 09-08-2018 This matter was MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Petitioners

Mr. Abhishek Atrey, AOR

For Respondents

UPON hearing the counsel the Court made the following
O R D E R

On mentioning, the matter is taken on Board.

List the matter after a week before the
appropriate Bench as per the roster.

(Deepak Guglani)
Court Master

(H.S. Parasher)
Assistant Registrar